

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
F.A. No.191 of 2015**

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Central Coalfields Limited (CMD), Darbhanga House, Ranchi  
... Appellant  
Versus  
Ganesh Ganjhu & Anr. ... Respondents  
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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Mr. Amit Kumar Das, Advocate  
For the Respondent : Mr. Jitesh Kumar, Advocate  
For the State : Mr. R.K. Shahi, A.C. to S.C. L&C I  
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**Order No.09 Dated- 14.09.2020**

Heard the parties through video conferencing.

Learned counsel for the respondent submits that the sole contesting respondent has died sometime before 16.01.2020.

Since, no prayer for substitution of legal representatives has been made, hence, this appeal abates.

**(Anil Kumar Choudhary, J.)**